


28

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 25.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 260/ 16	TP 110/17	For compliance of balance objections in Form-5.	433( e)	Fortis Hospitals Ltd.Vs Suchirayu Health Care Solutions Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
28	R. GUNASEKARAN ADVOCATE 8123987330.	Respondent Suchiraya Health Care Solutions Ltd	

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present. He has filed objections on behalf of Respondent. Counsel for Petitioner is directed to comply the objections raised by the Registry. For hearing and for compliance list it on 24/11/2017.

  
**Member (T)**

  
**Member (J)**